

BEFORE THE NATIONAL GREEN TRIBUNAL (SZ), CHENNAI

Review Application Nos. 3 & 6 of 2024

in

I.A.Nos. 26 & 30 of 2024 (SZ)

in

Appeal No. 22 & 25 of 2024 (SZ)

LIST OF IMPUGNED CONSENT DETAILS ON THE FILE OF THIS HON'BLE TRIBUNAL

SN	Review App Nos.	I.A. Nos	Appeal Nos.	Impugned Consent Details challenged before the Ld. Appellate Authority & before this Hon'ble Tribunal	CTO expired on
1	03 of 2024	26 of 2024	22 of 2024	Proceedings No. F.3611CBS/OL/ DEE/TNPCB/CBS/W/2022 Dt. 28.04.2022	31.03.2026
2	06 of 2024	30 of 2024	25 of 2024	Proceedings No. F.3611CBS/OL/ DEE/TNPCB/CBS/A/2022 Dt. 28.04.2022	31.03.2026

BEFORE THE NATIONAL GREEN TRIBUNAL (SZ), CHENNAI

Review Application Nos. 1, 2, 4 & 5 of 2024

in

I.A. Nos. 25, 27, 28 & 29 of 2024 (SZ)

in

Appeal No. 20, 21, 23 & 24 of 2024 (SZ)

LIST OF IMPUGNED CONSENT DETAILS ON THE FILE OF THIS HON'BLE TRIBUNAL

SN	Review App Nos.	I.A. Nos	Appeal Nos.	Impugned Consent Details challenged before the Ld. Appellate Authority	CTO expired on	Consent Details challenged before this Hon'ble Tribunal	CTO expired on
1	01 of 2024	25 of 2024	20 of 2024	Proceedings No. F.3616CBS/OS/ DEE/TNPCB/CBS/A/2021 Dt. 19.11.2021	31.03.2023	Proceedings No. F.3616CBS/OS/ DEE/TNPCB/CBS/M/2 023 Dt. 24.01.2023	31.03.2025
2	02 of 2024	27 of 2024	21 of 2024	Proceedings No. F.3617CBS/OS/ DEE/TNPCB/CBS/M/2021 Dt. 19.11.2021	31.03.2023	Proceedings No. F.3617CBS/OS/ DEE/TNPCB/CBS/A/20 23 Dt. 24.01.2023	31.03.2025

3	04 of 2024	28 of 2024	23 of 2024	Proceedings No. F.3617CBS/OS/ DEE/TNPCB/CBS/A/2021 Dt. 19.11.2021	31.03.2023	Proceedings No. F.3617CBS/OS/ DEE/TNPCB/CBS/W/2 023 Dt. 24.01.2023	31.03.2025
4	05 of 2024	29 of 2024	24 of 2024	Proceedings No. F.3616CBS/OS/ DEE/TNPCB/CBS/W/2021 Dt. 19.11.2021	31.03.2023	Proceedings No. F.3616CBS/OS/ DEE/TNPCB/CBS/A/20 23 Dt. 24.01.2023	31.03.2025